

**IN THE HIGH COURT OF JUDICATURE AT PATNA  
FIRST APPEAL No.145 of 1975**

---

---

RAM ASHISH SINGH

... .. Appellant/s

Versus

RAM LAKHAN CHOUDHARY and ORS

... .. Respondent/s

---

---

**Appearance :**

For the Appellant/s : None

For the Respondent/s : None

---

---

**CORAM: HONOURABLE MR. JUSTICE RAMESH CHAND  
MALVIYA**

ORAL ORDER

38 20-01-2026

No one appears on behalf of both the parties.

2. Six weeks' further time is granted to learned counsel for the appellant to file majority petition regarding Respondent Nos. 4 (ii) and 4(iii).

3. List this case on 10.03.2026.

**(Ramesh Chand Malviya, J)**

Harshita/-

U			
---	--	--	--

